

Ä(
ITEM NO.7

COURT NO.9

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).13110/2008

(From the judgement and order dated 18/12/2007 in CWP No.4081/2007 and order dated 29/02/2008 in CWP No.4081/2007, RA No.52/2008 of the HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MANG.COMM.S.S.D.GIRLS COLLEGE & ORS.

Petitioner(s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent(s)

(With appln(s) for recalling the Court's order, permission to file addl. documents and with prayer for interim relief)
(FOR FINAL DISPOSAL)

WITH

SLP(C) NO. 19927-19928 of 2008
(With application for c/delay in filing SLP and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 16956 of 2008
(With appln(s) for exemption from filing c/c of the impugned judgment and directions and with prayer for interim relief and office report) (FOR FINAL DISPOSAL)

SLP(C) NO. 18920-18921 of 2008
(With application for c/delay in filing SLP and with prayer for interim relief and office report) (FOR FINAL DISPOSAL)

SLP(C) NO. 10873 of 2006
(With prayer for interim relief) (FOR FINAL DISPOSAL)

SLP(C) NO. 10878 of 2006
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 10879 of 2006
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 11498 of 2006
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

CONMT.PET.(C) NO. 310 of 2009 in SLP(C) No.16956/2008
(FOR FINAL DISPOSAL)

CONMT.PET.(C) NO. 81 of 2010 in SLP(C) No.16956/2008
(With office report) (FOR FINAL DISPOSAL)

SLP(C) NO. 8297 of 2012
(With office report)

SLP(C) NO. 10379-10380 of 2012
(With application for vacating stay and office report)

SLP(C) NO. 690 of 2013
(With application for c/delay in filing SLP and office report)

SLP(C) NO. 693 of 2013

(With application for c/delay in filing SLP and office report)

SLP(C) NO. 695 of 2013

(With application for c/delay in filing SLP and office report)

SLP(C) NO. 696 of 2013

(With application for c/delay in filing SLP and office report)

SLP(C) NO. 9854 of 2013

(With application for c/delay in filing SLP and office report)

SLP(C) NO. 18059 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 18317 of 2013

(With prayer for interim relief and office report)

Date:24/09/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Nidhesh Gupta, Sr. Adv.
Ms. S. Janani, Adv.

Mr. Bijender Chahar, Sr. Adv.
Mrs. Jyoti Chahar, Adv.
Mr. Aditya Gupta, Adv.
for Mr. Vinay Garg, Adv.

Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, Adv.
for Mr. Dinesh Kumar Garg, Adv.

Mr. P.S. Patwalia, Sr. Adv.
Mr. Ashok K. Mahajan, Adv.

Mr. Jagjit Singh Chhabra, Adv.

For Respondent(s) Mr. Puneet Jindal, Adv.
Mr. Chander Shekhar Ashri, Adv.

Mr. Sanjeev K. Bhardwaj, Adv.
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Mr. Kuldip Singh, Adv.

Mr. R.K. Bansal, Adv.
Mr. A.P. Mohanty, Adv.

Mr. Manjit Singh, AAG, Har.
Mrs. Vivekta Singh, Adv.
Mr. Tarjit Singh, Adv.
Mr. Vinay Kuhar, Adv.

Mr. Subhasish Bhowmick, Adv.

Mr. S.K. Sabharwal, Adv.

Mr. Debasis Misra, Adv.

Mr. Puneet Jindal, Adv.
Mr. Vipin Gogia, Adv.

Ms. Jaspreet Gogia,Adv.
Mr. Puneet Jindal,Adv.
Mr. R.K. Bansal,Adv.
Mr. Dinesh Verma,Adv.
Mr. Sameer Sachdeva,Adv.
Mr. Ashok Sehgal,Adv.
For Dr. Kailash Chand,Adv.

Mr. Aman Chaudhary,Adv.
Mr. Satyendra Kumar,Adv.

Ms. Jyoti Mendiratta,Adv.

Ms. Naresh Bakshi,Adv.

Ms. Amita Singh Karmal,Adv.
Mr. Sameer Sachdeva,Adv.
Mr. Rahul Chaudhary,Adv.
Ms. Aditi Gupta,Adv.

Mr. Sanchar Anand,Adv.

Dr. R.D. Anand,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel appearing for the petitioners seeks adjournment.
Adjourned to 1st October, 2013.

(A.S. BISHT)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER